OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH) DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 103/2023

Dated:- 20th December, 2023.

Pursuant to the Transfer & Posting of the Judicial Officers and in partial modification of the earlier orders on the subject, the following Committee for South District is hereby reconstituted with immediate effect to explore "How to Use Technology in reducting Pendecny":-

1. Sh. Sandeep Yadav, District Judge (Commercial) (South)/OIC (Computer) - Chairperson

2. Sh. Purshotam Pathak, Addl. Sessions Judge (South)

3. Sh. Ravindra Kumar Pandey, Addl. Sessions Judge (South)/OIC (Filing) 4. Administrative Civil Judge (South)

5. Sh. Rishab Tanwar, MM (NI Act)(South)

- Member - Member - Member

- Member

The aforesaid Committee shall take suggestions/inputs from all the Judicial Officers posted at South District, Saket Court Complex and submit a report within a month.

The Branch In-Charge (Computer), Saket Court Complex will assist the Committee.

Notes:-

- 1. All the correspondence with the Hon'ble High Court shall be made only by the District &
- 2. All decisions taken by each Committee (not chaired by District & Sessions Judge herself) shall be subject to the approval of the District & Sessions Judge (South).
- 3. All the official communications to the District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. District & Sessions Judge and only by the
- 4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the District & Sessions Judge (South) by the end of the first week of the following month.
- 5. Whenever required, the Chairperson of the Committee shall co-ordinate with the Chairperson(s) of other Committee(s), so that there is always a proper cohesion.
- 6. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer In-charge, through the concerned Branch.

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(Madhu Pain) Principal District & Sessions Judge (South) District Courts Complex, Saket, New Delhi _/Pr. D&SJ(South)/Saket/ND/2023 Dated:-2211212023

Copy to:-

No._

- 1. The Principal District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
- 2. The Principal Judge (Family Court), South, Saket Court Complex, New Delhi.
- 3. The Principal Judge (Family Court), South-East, Saket Court Complex, New Delhi.
- 4. All Officers of Delhi Higher Judicial Service & Delhi Judicial Service of South District posted at Saket Courts Complex, New Delhi and the concerned officials.
- 5. The Judge(s) Family Court, South District, Saket Court Complex, New Delhi. 6. All the concerned Officers.

7. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & south-east delhi. 8. The Public Relation Officer, Saket Court Complex, New Delhi.

- 9. Administrative Officers (Judl.)/Branch In-Charges of all Branches Sections/Gell/Units etc. at Saket Courts Complex, New Delhi. 10. For uploading on LAYERS.
- 11. For uploading on Centralized Website through LAYERS.

12. Guard File.

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